

IN THE HIGH COURT OF **ORISSA, CUTTACK**

Institution of Applications for issue of Certified
Copies.

Report on :10-07-2026

Date : 10.07.2026

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
50/2026	10.07.2026	WP (C) - 19437/2026	PRAKASH CHANDRA DASH	C.O.		Order Dtd. 2026-07-09	WRIT BRANCH (DIVISION BENCH-1)
56/2026	10.07.2026	CRLMP-765/2026	BINOD KU. DAS	C.O.	COURT NO. 8	Order Dtd. 2026-07-07	
59/2026	10.07.2026	WP (C) - 21016/2026	J.P.KAR	C.O.	COURT NO. 8	Order Dtd. 2026-07-09	WRIT BRANCH-7
61/2026	10.07.2026	CRLMC-2133/2026	R.R.NAYAK	C.O.	COURT NO. 8	Order Dtd. 2026-07-08	
62/2026	10.07.2026	CRLMC-2163/2026	M.NANDY	C.O.	COURT NO. 8	Order Dtd. 2026-07-09	
70/2026	10.07.2026	BLAPL-5108/2026	S.K.ROUTRAY	C.O.	COURT NO. 8	Order Dtd. 2026-07-09	
71/2026	10.07.2026	BLAPL-5100/2026	M.DAS	C.O.	COURT NO. 8	Order Dtd. 2026-07-09	
72/2026	10.07.2026	BLAPL-5087/2026	R.K.MALLICK	C.O.	COURT NO. 8	Order Dtd. 2026-07-09	
73/2026	10.07.2026	BLAPL-5079/2026	D.MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2026-07-09	
74/2026	10.07.2026	ABLAPL-7406/2026	M.R.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2026-07-07	BAIL-2
75/2026	10.07.2026	ABLAPL-6937/2026	A.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2026-07-07	
76/2026	10.07.2026	ABLAPL-4111/2026	K.C.PANDA	C.O.	COURT NO. 8	Order Dtd. 2026-07-07	
77/2026	10.07.2026	ABLAPL-4405/2026	A.K.BUDHIA	C.O.	COURT NO. 8	Order Dtd. 2026-07-07	BAIL-2
78/2026	10.07.2026	ABLAPL-5807/2026	G.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2026-07-07	

79/2026	10.07.2026	ABLAPL-5804/2026	G.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2026-07-07	BAIL-1
80/2026	10.07.2026	ABLAPL-7397/2026	N.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-04	
81/2026	10.07.2026	WP (C) - 20609/2026	S C ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-09-01	
82/2026	10.07.2026	WP (C) - 20439/2026	H.K. MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2026-07-09	
83/2026	10.07.2026	ABLAPL-7400/2026	G.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	
84/2026	10.07.2026	WP (C) - 20438/2026	H. K. MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2026-07-09	
85/2026	10.07.2026	ABLAPL-5223/2026	S.K.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	BAIL-1
86/2026	10.07.2026	ABLAPL-5212/2026	U.P.BAG	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	
87/2026	10.07.2026	WP (C) - 20552/2026	D DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-09	
90/2026	10.07.2026	WP (C) - 20156/2026	P. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	WRIT BRANCH-1
91/2026	10.07.2026	WP (C) - 20157/2026	P.JENA	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	WRIT BRANCH-1
92/2026	10.07.2026	WP (C) - 20189/2026	K.K. PAHIL	C.O.	COURT NO. 2	Order Dtd. 9999-12-31	
93/2026	10.07.2026	FAO-665/2026	D.D.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-09-08	
94/2026	10.07.2026	WP (C) - 16949/2026	B.K. SETHI	C.O.	COURT NO. 23	Order Dtd. 2026-07-09	WRIT BRANCH-7
95/2026	10.07.2026	CMP-656/2026	P.K.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	
96/2026	10.07.2026	WP (C) - 19414/2026	N.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-07-08	
97/2026	10.07.2026	CMP-656/2026	B.B.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	
98/2026	10.07.2026	WP (C) - 19019/2026	S. K. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-07-08	WRIT BRANCH-8
99/2026	10.07.2026	CRLMC-2111/2026	K.K.NATH	C.O.	COURT NO. 23	Order Dtd. 2026-07-08	
01/2026	10.07.2026	WP (C) - 19204/2026	S.MUKHARJEE	C.O.	COURT NO. 23	Order Dtd. 2026-07-08	WRIT BRANCH (DIVISIO

							BENCH-1)
02/2026	10.07.2026	CRLMC-390/2026	K.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-03-02	CRIMINAL MISC
03/2026	10.07.2026	CMP-1078/2026	M.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3
04/2026	10.07.2026	WP (C) - 20671/2026	S. R.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-08-11	WRIT BRANCH-6
05/2026	10.07.2026	CRP-36/2026	R.K.SAHU	C.O.	COURT NO. 12	Order Dtd. 2026-09-21	
07/2026	10.07.2026	WP (C) - 20821/2026	U.P. BAG	C.O.	COURT NO. 12	Order Dtd. 2026-07-09	
08/2026	10.07.2026	CRP-30/2026	J.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-09-07	CIVIL REVISION
10/2026	10.07.2026	WP (C) - 20017/2026	S.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-07-09	WRIT BRANCH-1
11/2026	10.07.2026	FAO-370/2026	S.SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-07-08	
12/2026	10.07.2026	FAO-686/2026	S.SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-07-08	
13/2026	10.07.2026	WP (C) - 20813/2026	M.PAGAL	C.O.	COURT NO. 12	Order Dtd. 2026-07-09	
16/2026	10.07.2026	CRLMP-800/2026	M.PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2026-07-02	
17/2026	10.07.2026	WP (C) - 16949/2026	P. K. LENKA	C.O.	COURT NO. 12	Order Dtd. 2026-07-09	WRIT BRANCH-7
18/2026	10.07.2026	CMP-1002/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
20/2026	10.07.2026	WP (C) - 18114/2026	C. RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	
21/2026	10.07.2026	CMP-1034/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	
23/2026	10.07.2026	CMP-1000/2026	PANCHANAN PANIGRAHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	
24/2026	10.07.2026	WP (C) - 20468/2026	M. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	WRIT BRANCH-1
25/2026	10.07.2026	FAO-769/2026	D.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	
27/2026	10.07.2026	CRLMC-1868/2026	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-12	
29/2026	10.07.2026	CRLMC-1561/2026	S.R.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-08-04	
30/2026	10.07.2026	CMP-1076/2026	G.JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	

31/2026	10.07.2026	CRLREV-691/2025	B.R.DALAI	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2026-07-07	
33/2026	10.07.2026	CMP-1071/2026	B.K.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07	
35/2026	10.07.2026	WP (C) - 20853/2026	M. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	
36/2026	10.07.2026	CRLMC-2129/2026	A.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	
37/2026	10.07.2026	CRLMC-2125/2026	P.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	
38/2026	10.07.2026	WP (C) - 18903/2026	S.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	
39/2026	10.07.2026	FAO-370/2026	B.MAHALI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	
41/2026	10.07.2026	FAO-686/2026	B.MAHALI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	
42/2026	10.07.2026	WP (C) - 20848/2026	D.J. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	
43/2026	10.07.2026	CRLMC-2072/2026	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	CRIMINAL MISC
44/2026	10.07.2026	WP (C) - 14860/2025	N.MUKHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-8
45/2026	10.07.2026	WP (C) - 18004/2026	G.K. TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-23	WRIT BRANCH-7
46/2026	10.07.2026	WP (C) - 19511/2026	D.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	
47/2026	10.07.2026	WP (C) - 4427/2026	R.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	WRIT BRANCH (DIVISIO BENCH-3)
48/2026	10.07.2026	WP (C) - 11470/2026	G. R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	WRIT BRANCH (DIVISIO BENCH-1)
51/2026	10.07.2026	WP (C) - 9017/2014	S.P.DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07	WRIT BRANCH-8
57/2026	10.07.2026	FAO-105/2019	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-10-16	MISC. APPEAL SEC.
59/2026	10.07.2026	CRLMC-1547/2026	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	
60/2026	10.07.2026	CRLMC-1545/2026	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	
61/2026	10.07.2026	WP (C) - 19321/2026	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-6
62/2026	10.07.2026	WP (C) - 16565/2026	MANGULU NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-29	WRIT BRANCH-8

63/2026	10.07.2026	BLAPL-5076/2026	R.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	
64/2026	10.07.2026	CRLA-526/2026	R.K.ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2026-08-10	
65/2026	10.07.2026	CRLA-484/2026	UP	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	
66/2026	10.07.2026	BLAPL-5755/2026	R.R.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	
67/2026	10.07.2026	BLAPL-5082/2026	R.R.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	
68/2026	10.07.2026	BLAPL-13578/2025	S.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-07-06	
69/2026	10.07.2026	BLAPL-5088/2026	S.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	
70/2026	10.07.2026	BLAPL-5096/2026	M.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	
71/2026	10.07.2026	BLAPL-2341/2026	P.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	
72/2026	10.07.2026	BLAPL-2118/2026	P.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	
73/2026	10.07.2026	BLAPL-5122/2026	G.R.PATRA	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	
74/2026	10.07.2026	BLAPL-5278/2026	B.B.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	
75/2026	10.07.2026	BLAPL-5531/2026	K.K.NATH	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	BAIL-2
76/2026	10.07.2026	CMP-1030/2026	R.N.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
77/2026	10.07.2026	WP (C) - 28672/2022	S S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	WRIT BRANCH-5
78/2026	10.07.2026	BLAPL-5978/2026	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	BAIL-1
79/2026	10.07.2026	WP (C) - 28674/2022	S S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	WRIT BRANCH-5
80/2026	10.07.2026	WP (C) - 28675/2022	S S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	WRIT BRANCH-5

81/2026	10.07.2026	BLAPL-6189/2026	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	
82/2026	10.07.2026	WP (C) - 28676/2022	S S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	WRIT BRANCH-5
83/2026	10.07.2026	BLAPL-5116/2026	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	
84/2026	10.07.2026	WP (C) - 28677/2022	S S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	WRIT BRANCH-5
85/2026	10.07.2026	WP (C) - 28678/2022	S S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	WRIT BRANCH-5
86/2026	10.07.2026	WP (C) - 28680/2022	S S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	WRIT BRANCH-5
87/2026	10.07.2026	WP (C) - 28672/2022	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	WRIT BRANCH-5
88/2026	10.07.2026	WP (C) - 28674/2022	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	WRIT BRANCH-5
89/2026	10.07.2026	WP (C) - 28675/2022	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	WRIT BRANCH-5
90/2026	10.07.2026	WP (C) - 28676/2022	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	WRIT BRANCH-5
91/2026	10.07.2026	WP (C) - 28677/2022	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	WRIT BRANCH-5
92/2026	10.07.2026	WP (C) - 28678/2022	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	WRIT BRANCH-5
93/2026	10.07.2026	WP (C) - 28680/2022	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	WRIT BRANCH-5
94/2026	10.07.2026	WP (C) - 12044/2014	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	WRIT BRANCH-2
95/2026	10.07.2026	WP (C) - 11470/2013	S DASH	C.O.	COURT NO. 1	Order Dtd. 2026-07-21	WRIT BRANCH-6
96/2026	10.07.2026	WP (C) - 17197/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	
97/2026	10.07.2026	WP (C) - 15146/2021	BASUDEV BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	WRIT BRANCH-1
98/2026	10.07.2026	WP (C) - 20836/2026	S.M.SINGH	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	
99/2026	10.07.2026	WP (C) - 23659/2024	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	

00/2026	10.07.2026	WP (C) – 37458/2021	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	WRIT BRANCH-7
01/2026	10.07.2026	WP (C) – 20720/2026	K.N.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-09-16	WRIT BRANCH-7
02/2026	10.07.2026	WP (C) – 20868/2026	S.M.SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-07-09	WRIT BRANCH (DIVISIO BENCH-1)
03/2026	10.07.2026	WP (C) – 21798/2022	G R PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-07-09	WRIT BRANCH-6
04/2026	10.07.2026	WP (C) – 19781/2026	R.K.BISOI	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	
05/2026	10.07.2026	FAO– 756/2019	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-10-17	MISC. APPEAL SEC.
06/2026	10.07.2026	WP (C) – 19776/2026	R.K.BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07	
07/2026	10.07.2026	WP (C) – 20833/2026	S.C.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	WRIT BRANCH (DIVISIO BENCH-2)
08/2026	10.07.2026	FAO– 143/2020	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07	MISC. APPEAL SEC.
09/2026	10.07.2026	WP (C) – 8355/2024	M K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07	WRIT BRANCH-3
10/2026	10.07.2026	FAO– 182/2019	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-10-17	MISC. APPEAL SEC.
11/2026	10.07.2026	FAO– 393/2019	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	MISC. APPEAL SEC.
12/2026	10.07.2026	CRLMC– 1643/2026	G.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	
13/2026	10.07.2026	WP (C) – 20435/2026	A.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISIO BENCH-2)
14/2026	10.07.2026	WP (C) – 20444/2026	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
15/2026	10.07.2026	WP (C) – 17737/2026	U.P.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	
16/2026	10.07.2026	WP (C) – 18247/2026	U.P.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	
17/2026	10.07.2026	CONTC– 3478/2026	BHOJARAJ SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-03	

18/2026	10.07.2026	WP (C) – 17635/2026	U.P.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	
19/2026	10.07.2026	CRLMC– 2107/2026	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-23	
20/2026	10.07.2026	WP (C) – 9731/2026	G.ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	WRIT BRANCH-3
21/2026	10.07.2026	CRLMC– 1749/2026	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	
22/2026	10.07.2026	CRLMC– 1537/2026	M.R.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-05-13	
23/2026	10.07.2026	WP (C) – 21057/2026	K.BARAL	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	
24/2026	10.07.2026	CRLMC– 2182/2026	T.R.DAS	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	
25/2026	10.07.2026	WP (C) – 20994/2026	B.K.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	WRIT BRANCH (DIVISIO BENCH-1)
26/2026	10.07.2026	CRLMC– 2037/2026	S.PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-07-03	
28/2026	10.07.2026	CRLMC– 3471/2024	M.NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20	
29/2026	10.07.2026	WP (C) – 20400/2026	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
30/2026	10.07.2026	CRLA– 326/2025	P.K.DAS	C.O.	COURT NO. 3	Order Dtd. 2026-07-10	
31/2026	10.07.2026	CRLA– 178/2024	J.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2026-10-05	CRIMINAL APPEAL
32/2026	10.07.2026	WP (C) – 19893/2026	P.K.DAS	C.O.	COURT NO. 5	Order Dtd. 2026-07-07	
33/2026	10.07.2026	WP (C) – 20529/2026	B.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2026-07-07	
35/2026	10.07.2026	WP (C) – 20424/2026	B.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2026-07-07	
36/2026	10.07.2026	WP (C) – 20363/2026	B.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2026-07-07	
37/2026	10.07.2026	WP (C) – 20371/2026	B.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2026-07-07	
38/2026	10.07.2026	WP (C) – 15371/2026	B.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2026-07-07	WRIT BRANCH-2

39/2026	10.07.2026	WP (C) – 19741/2026	SUVENDU BARIK	C.O.	COURT NO. 5	Order Dtd. 2026-07-09	WRIT BRANCH (DIVISIO BENCH-3)
40/2026	10.07.2026	WP (C) – 19920/2026	S. K. LENKA	C.O.	COURT NO. 5	Order Dtd. 2026-07-07	WRIT BRANCH-8
42/2026	10.07.2026	CRLMC– 2323/2024	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC
43/2026	10.07.2026	WP (C) – 17633/2026	C.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	
44/2026	10.07.2026	CRA– 141/1997	D.K.DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	CRIMINAL APPEAL
45/2026	10.07.2026	CRLA– 476/2016	C.R.SAHU	C.O.	COURT NO. 1	Judgement Dtd. 2026-07-10	CRIMINAL APPEAL
46/2026	10.07.2026	WP (C) – 12926/2026	U.P.BAG	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	WRIT BRANCH (DIVISIO BENCH-2)
47/2026	10.07.2026	BLAPL– 5108/2026	S.K.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	
48/2026	10.07.2026	WP (C) – 10328/2026	D.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-07-07	WRIT BRANCH-8
50/2026	10.07.2026	BLAPL– 5108/2026	S.K.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	
51/2026	10.07.2026	ABLAPL– 5290/2026	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	
52/2026	10.07.2026	WP (C) – 18112/2026	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	
54/2026	10.07.2026	BLAPL– 5108/2026	S.K.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	
56/2026	10.07.2026	WP (C) – 20291/2026	S.P.RATH	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH (DIVISIO BENCH-2)
60/2026	10.07.2026	WP (C) – 20820/2010	B.P.TANGAU	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	WRIT BRANCH-2
61/2026	10.07.2026	WP (C) – 20820/2010	S.DASH	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	WRIT BRANCH-2
62/2026	10.07.2026	WP (C) – 16400/2026	S.K. PATRA	C.O.	COURT NO. 14	Order Dtd. 2026-08-10	WRIT BRANCH-6
63/2026	10.07.2026	WP (C) – 11709/2024	B.N.SARANGI	C.O.	COURT NO. 1	Order Dtd. 2026-03-11	WRIT BRANCH-1
64/2026	10.07.2026	BLAPL– 5118/2026	J R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	BAIL-2

65/2026	10.07.2026	WP (C) – 17879/2026	M.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	WRIT BRANCH (DIVISIO BENCH-3)
66/2026	10.07.2026	WP (C) – 18057/2026	M. K.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	
67/2026	10.07.2026	WP (C) – 20818/2026	P.K.DASH	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH-1
68/2026	10.07.2026	WP (C) – 14607/2026	J.ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	
69/2026	10.07.2026	WP (C) – 20818/2026	R.CH.ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH-1
70/2026	10.07.2026	WP (C) – 20716/2026	R. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-07-10	WRIT BRANCH-7
71/2026	10.07.2026	CONTC– 3521/2026	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	
73/2026	10.07.2026	WP (C) – 15479/2010	S.K.SETHI	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	WRIT BRANCH-8
81/2026	10.07.2026	WP (C) – 19971/2026	S. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	
83/2026	10.07.2026	WP (C) – 18976/2026	T. BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-23	WRIT BRANCH-8
89/2026	10.07.2026	WP (C) – 15120/2026	T SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-07	WRIT BRANCH-5
90/2026	10.07.2026	WP (C) – 17668/2022	SK BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-09	WRIT BRANCH-2
96/2026	10.07.2026	WP (C) – 19456/2026	U. K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-08	WRIT BRANCH-7
99/2026	10.07.2026	ABLAPL– 7409/2026	A.K.JATI	C.O.	COURT NO. 3 OLD		
06/2026	10.07.2026	ABLAPL– 142/2026	B.SINGH	C.O.	COURT NO. 17	Order Dtd. 2026-08-03	
09/2026	10.07.2026	ABLAPL– 5862/2026	P.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-07-08	
15/2026	10.07.2026	ABLAPL– 6085/2026	B.SINGH	C.O.	COURT NO. 17	Order Dtd. 2026-06-12	
17/2026	10.07.2026	WP (C) – 3769/2024	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-22	WRIT BRANCH-7
22/2026	10.07.2026	ABLAPL– 7483/2026	B.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	

24/2026	10.07.2026	ABLAPL-3171/2026	R.SETHI	C.O.	COURT NO. 15	Order Dtd. 2026-04-24	BAIL-2
26/2026	10.07.2026	ABLAPL-7294/2025	P.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-09-10	
28/2026	10.07.2026	FAO-327/2019	D.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2019-10-17	MISC. APPEAL SEC.
36/2026	10.07.2026	WP (C) - 20828/2026	M. R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-07-09	
38/2026	10.07.2026	WP (C) - 21176/2026	M.R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-07-10	WRIT BRANCH-8
46/2026	10.07.2026	ABLAPL-7455/2026	A.MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-11	BAIL-1
49/2026	10.07.2026	RVWPET-82/2026	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	
50/2026	10.07.2026	RVWPET-40/2026	M.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	
56/2026	10.07.2026	CMP-1068/2026	G.SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	WRIT BRANCH-4
57/2026	10.07.2026	WP (C) - 20447/2026	C.R.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-07-27	
58/2026	10.07.2026	WP (C) - 21019/2026	S.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	
61/2026	10.07.2026	WP (C) - 20983/2026	T.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-07-09	WRIT BRANCH-2
63/2026	10.07.2026	ABLAPL-7409/2026	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	
65/2026	10.07.2026	ABLAPL-5809/2026	H.K.PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-06-09	
66/2026	10.07.2026	ABLAPL-7358/2026	B.K.DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-10	
67/2026	10.07.2026	ABLAPL-7360/2026	B.K.DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-10	BAIL-1
69/2026	10.07.2026	ABLAPL-7308/2026	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08	BAIL-1
70/2026	10.07.2026	CRLA-202/2026	SUMAN MITRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	
71/2026	10.07.2026	WP (C) - 20451/2026	S. K. DWIVEDI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	WRIT BRANCH-1
72/2026	10.07.2026	WP (C) - 20668/2026	M. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08	

73/2026	10.07.2026	WP (C) – 20596/2026	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08	
74/2026	10.07.2026	WP (C) – 20142/2026	M. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08	WRIT BRANCH (DIVISIO BENCH-2)
75/2026	10.07.2026	WP (C) – 13767/2026	U. K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-4
76/2026	10.07.2026	ABLAPL– 6985/2026	P.C.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-24	BAIL-2
77/2026	10.07.2026	ABLAPL– 2360/2026	P.C.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-05	
78/2026	10.07.2026	BLAPL– 6003/2026	L.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	
79/2026	10.07.2026	ABLAPL– 7424/2026	B.K.MAHALIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-12	BAIL-1
80/2026	10.07.2026	ABLAPL– 7424/2026	B.D.BCUP	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-12	BAIL-1
81/2026	10.07.2026	ABLAPL– 7341/2026	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	
82/2026	10.07.2026	ABLAPL– 5215/2026	S.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	
83/2026	10.07.2026	ABLAPL– 14311/2025	S.K.SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08	BAIL-1
84/2026	10.07.2026	WP (C) – 20617/2026	P. K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	
85/2026	10.07.2026	CRLREV– 460/2026	J.ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-08-31	CRIMINAL REVISION
89/2026	10.07.2026	WP (C) – 19970/2026	K.C. PANDA	C.O.	COURT NO. 17	Order Dtd. 2026-07-09	WRIT BRANCH-6
91/2026	10.07.2026	WP (C) – 15188/2026	T.B.MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2026-07-10	WRIT BRANCH-6
92/2026	10.07.2026	CRLREV– 724/2003	P.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-07-07	CRIMINAL REVISION
93/2026	10.07.2026	ABLAPL– 14866/2025	G.JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2026-07-08	
94/2026	10.07.2026	WP (C) – 20764/2026	B.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-07-09	WRIT BRANCH-7
95/2026	10.07.2026	CRLREV– 935/2025	A.N.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-07-08	
98/2026	10.07.2026	CRLREV– 935/2025	R.P.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-07-08	

06/2026	10.07.2026	WP (C) – 20598/2026	G.C. JENA	C.O.	COURT NO. 17	Order Dtd. 2026-07-09	WRIT BRANCH-7
08/2026	10.07.2026	WP (C) – 20430/2026	G.C. JENA	C.O.	COURT NO. 17	Order Dtd. 2026-07-09	WRIT BRANCH-2
10/2026	10.07.2026	WP (C) – 20702/2026	G.C. JENA	C.O.	COURT NO. 17	Order Dtd. 2026-07-09	WRIT BRANCH-2
12/2026	10.07.2026	ABLAPL– 6887/2026	S.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-07-08	
13/2026	10.07.2026	ABLAPL– 6393/2026	S.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-07-08	BAIL-1
16/2026	10.07.2026	CRP– 23/2026	R.MALLICK	C.O.	COURT NO. 12	Order Dtd. 2026-09-07	
18/2026	10.07.2026	WP (C) – 21077/2026	H.S. PAIKRAY	C.O.	COURT NO. 23	Order Dtd. 2026-08-06	WRIT BRANCH (DIVISIO BENCH-2)
21/2026	10.07.2026	ABLAPL– 6439/2026	BR SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2026-07-08	
23/2026	10.07.2026	ABLAPL– 5101/2026	D BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-07-08	
25/2026	10.07.2026	ABLAPL– 6507/2026	AK MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-07-08	BAIL-1
33/2026	10.07.2026	ABLAPL– 7404/2026	P.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-11	BAIL-1
34/2026	10.07.2026	ABLAPL– 7465/2026	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	
36/2026	10.07.2026	ABLAPL– 7401/2026	N.K.LENKA	C.O.	COURT NO. 3 OLD		
49/2026	10.07.2026	MACA– 831/2025	AMUS MUNDA	GENERAL		Order Dtd. 2025-12-13	
51/2026	10.07.2026	WP (C) – 19979/2026	DAKSHYESH DARSHAN NAIK	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH-7
52/2026	10.07.2026	MACA– 672/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-12-13	
53/2026	10.07.2026	WP (C) – 26992/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-09-24	WRIT BRANCH-2
54/2026	10.07.2026	CRLREV– 691/2025	RAJAT KUMAR RATH	GENERAL		Judgement Dtd. 2026-07-07	
55/2026	10.07.2026	FA– 396/1990	NIRANJAN SINGH	GENERAL		Entire Brief	FIRST APPEAL
57/2026	10.07.2026	FA– 396/1990	NIRANJAN SINGH	GENERAL		Lower Court Record	FIRST APPEAL
58/2026	10.07.2026	ABLAPL– 4751/2026	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-07-09	
60/2026	10.07.2026	FAO–	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-07-07	

		770/2026					
63/2026	10.07.2026	RSA-463/2018	SURYAKANTA PALAI	GENERAL		Order Dtd. 2019-10-18	SECOND APPEAL
64/2026	10.07.2026	WP (C) - 23176/2023	JYOTIRANJAN SAHOO	GENERAL		Order Dtd. 2023-07-25	WRIT BRANCH-8
65/2026	10.07.2026	WP (C) - 23173/2023	JYOTIRANJAN SAHOO	GENERAL		Order Dtd. 2023-07-25	WRIT BRANCH-8
66/2026	10.07.2026	RFA-194/2006	NIRANJAN SINGH	GENERAL		Entire Brief	FIRST APPEAL
67/2026	10.07.2026	RFA-194/2006	MR.NIRANJAN SINGH	GENERAL		Lower Court Record	FIRST APPEAL
68/2026	10.07.2026	FAO-684/2026	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-07-09	
88/2026	10.07.2026	WA-3344/2024	AMIYA BHUSAN DASH	GENERAL		Misc.case	
89/2026	10.07.2026	WA-3276/2024	AMIYA BHUSAN DASH	GENERAL		Misc.case	
00/2026	10.07.2026	WP (C) - 30761/2025	BIJAYA KUMAR NAYAK (3)	GENERAL		Order Dtd. 2026-07-10	
06/2026	10.07.2026	CMP-1062/2026	MANAS RANJAN BAUG	GENERAL		Order Dtd. 2026-07-06	
14/2026	10.07.2026	ABLAPL-3938/2026	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2026-07-08	
32/2026	10.07.2026	ABLAPL-3900/2026	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2026-07-08	BAIL-2
40/2026	10.07.2026	WP (C) - 15070/2026	ASUTOSH ROUT	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH-8
27/2026	10.07.2026	WP (C) - 8983/2026	MANOJ KUMAR RANA	GENERAL		Petition With Annexures	WRIT BRANCH-2
49/2026	10.07.2026	WP (C) - 21111/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-10	WRIT BRANCH-1
53/2026	10.07.2026	CONTC-2984/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-18	
55/2026	10.07.2026	WP (C) - 17106/2019	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-07-07	WRIT BRANCH-4
57/2026	10.07.2026	WP (C) - 20369/2026	KIRAN KUMAR PATEL	GENERAL		Order Dtd. 2026-07-10	WRIT BRANCH-4
58/2026	10.07.2026	WP (C) - 20099/2026	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-3
19/2026	10.07.2026	WP (C) - 11123/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03-24	WRIT BRANCH-2
59/2026	10.07.2026	WP (C) - 14896/2026	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-1

60/2026	10.07.2026	WP (C) - 13781/2026	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-7
64/2026	10.07.2026	ABLAPL- 1925/2026	DIBAKAR BISWAL	GENERAL		Order Dtd. 2026-07-09	
69/2026	10.07.2026	ABLAPL- 7408/2026	PRAKASH CHANDRA DASH	GENERAL		Order Dtd. 2026-07-07	
09/2026	10.07.2026	RPFAM- 4/2024	S BISWAL	GENERAL		Order Dtd. 2025-02-10	FIRST APPEAL
15/2026	10.07.2026	ABLAPL- 14919/2025	S R PATTANAIAK	GENERAL		Order Dtd. 2026-07-08	
19/2026	10.07.2026	ABLAPL- 5021/2026	S R PATTANAIAK	GENERAL		Order Dtd. 2026-07-08	BAIL-2
22/2026	10.07.2026	WP (C) - 20639/2026	J P KAR	GENERAL		Order Dtd. 2026-07-09	
26/2026	10.07.2026	WPCRL- 130/2025	B TRIPATHY	GENERAL		Order Dtd. 2026-07-06	
28/2026	10.07.2026	WP (C) - 17676/2026	J P KAR	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-4
34/2026	10.07.2026	BLAPL- 5115/2026	M K PANI	GENERAL		Order Dtd. 2026-07-09	
49/2026	10.07.2026	ABLAPL- 7510/2026	AMIT KUMAR DEEP @ DIP	GENERAL		Order Dtd. 2026-07-09	BAIL-1
50/2026	10.07.2026	CRLMC- 1108/2026	S C DAS	GENERAL		Judgement Dtd. 2026-06-25	
52/2026	10.07.2026	BLAPL- 5112/2026	M K PANI	GENERAL		Order Dtd. 2026-07-09	BAIL-1
53/2026	10.07.2026	OJC- 1502/1987	N K ROUT	GENERAL		Order Dtd. 1990-05- 03Petition With Annexures,	
54/2026	10.07.2026	BLAPL- 10999/2022	K K MOHAPATRA	GENERAL		Misc.case	BAIL-1
55/2026	10.07.2026	OJC- 820/2001	N K ROUT	GENERAL		Order Dtd. 2025-10-23	WRIT BRANCH-7
56/2026	10.07.2026	OJC- 820/2001	N K ROUT	GENERAL		Order Dtd. 2025-10-23	WRIT BRANCH-7
58/2026	10.07.2026	BLAPL- 5095/2026	R.PRADHAN	GENERAL		Order Dtd. 2026-07-09	
34/2026	10.07.2026	WP (C) - 20428/2026	B.BEHERA	GENERAL		Order Dtd. 2026-07-07	WRIT BRANCH-4
41/2026	10.07.2026	ELPET- 7/2024	S SRIVASTAV	GENERAL		Order Dtd. 2026-07-13	M.J.C.
59/2026	10.07.2026	ABLAPL- 5806/2026	SAYANTAN PANDA	GENERAL		Order Dtd. 2026-06-12	BAIL-1

72/2026	10.07.2026	ABLAPL-7326/2026	A.PANDA	GENERAL		Order Dtd. 2026-07-02	
75/2026	10.07.2026	FAO-533/2025	S.N.GAYA	GENERAL		Order Dtd. 2026-07-08	
76/2026	10.07.2026	CONTC-3816/2026	S.P.SAHOO	GENERAL		Order Dtd. 2026-07-10	
77/2026	10.07.2026	CONTC-3548/2026	S.P.SAHOO	GENERAL		Order Dtd. 2026-07-10	CONTEMPT
78/2026	10.07.2026	CONTC-3547/2026	S.P.SAHOO	GENERAL		Order Dtd. 2026-07-10	CONTEMPT
79/2026	10.07.2026	WP (C) - 20456/2026	L.D.PANDA	GENERAL		Order Dtd. 2026-07-09	
80/2026	10.07.2026	WP (C) - 19967/2020	A.K.SAA	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-5
82/2026	10.07.2026	CONTC-3531/2026	S.P.SAHOO	GENERAL		Order Dtd. 2026-07-10	
84/2026	10.07.2026	WA-617/2025	R.K.MAHABHOI	GENERAL		Order Dtd. 5000-01-01	
85/2026	10.07.2026	WP (C) - 22058/2025	P.BEHERA	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISIO BENCH-2)
86/2026	10.07.2026	WP (C) - 20581/2026	A.SUNDARAY	GENERAL		Order Dtd. 2026-07-10	
87/2026	10.07.2026	WP (C) - 20577/2026	A.SUNDARAY	GENERAL		Order Dtd. 2026-07-10	WRIT BRANCH (DIVISIO BENCH-2)
88/2026	10.07.2026	CRLMC-3496/2022	B.BEHERA	GENERAL		Order Dtd. 2023-01-13	CRIMINAL MISC
91/2026	10.07.2026	ABLAPL-2209/2026	M.D.BISWAL	GENERAL		Order Dtd. 5000-01-01Judgement Dtd. 5000-01-01,Petition,Annexure,Entire Order,	
92/2026	10.07.2026	ABLAPL-2209/2026	M.D.BISWAL	GENERAL		Order Dtd. 5000-01-01	
93/2026	10.07.2026	WP (C) - 19228/2026	B.K.SWAIN	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-1
94/2026	10.07.2026	WP (C) - 19175/2026	B.K.SWAIN	GENERAL		Order Dtd. 2026-07-09	
95/2026	10.07.2026	WP (C) - 19256/2026	B.K.SWAIN	GENERAL		Order Dtd. 9999-12-31	
97/2026	10.07.2026	WP (C) - 19252/2026	B.K.SWAIN	GENERAL		Order Dtd. 9999-12-31	
98/2026	10.07.2026	CRLMP-	SARBESWAR	GENERAL		Order Dtd. 2026-07-09	

		731/2026	SAHOO				
00/2026	10.07.2026	WA-365/2025	N.C.SINHA	GENERAL		Order Dtd. 5000-01-01	WRIT APPEAL
01/2026	10.07.2026	WA-365/2025	N.C.SINHA	GENERAL		Order Dtd. 5000-01-01	WRIT APPEAL
02/2026	10.07.2026	WP (C) - 19233/2026	B.K.SWAIN	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-5
03/2026	10.07.2026	WP (C) - 765/2026	P.K.JENA	GENERAL		Order Dtd. 2026-07-10	WRIT BRANCH-3
04/2026	10.07.2026	CONTC-3141/2026	B.K.SWAIN	GENERAL		Order Dtd. 2026-07-10	
05/2026	10.07.2026	WP (C) - 1073/2024	S.SAHU	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-1
07/2026	10.07.2026	CONTC-3483/2026	B.K.SWAIN	GENERAL		Order Dtd. 2026-07-07	
08/2026	10.07.2026	WP (C) - 21085/2026	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-8
10/2026	10.07.2026	CRLREV-325/2026	R.K.BARIK	GENERAL		Order Dtd. 2026-07-27	
11/2026	10.07.2026	CRLREV-459/2026	BIKRAM BEHERA	GENERAL		Order Dtd. 2026-07-10	
12/2026	10.07.2026	WP (C) - 19230/2026	B.K.SWAIN	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISIO BENCH-1)
13/2026	10.07.2026	CONTC-3600/2026	BIKRAM BEHERA	GENERAL		Order Dtd. 2026-07-10	
14/2026	10.07.2026	WP (C) - 8925/2026	M.D.BISWAL	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-1
16/2026	10.07.2026	CONTC-3538/2026	BIKRAM BEHERA	GENERAL		Order Dtd. 2026-07-10	
18/2026	10.07.2026	WP (C) - 19248/2026	B.K.SWAIN	GENERAL		Order Dtd. 9999-12-31	
20/2026	10.07.2026	CONTC-3596/2026	BIKRAM BEHERA	GENERAL		Order Dtd. 2026-07-10	
21/2026	10.07.2026	WP (C) - 19238/2026	B.K.SWAIN	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-6
23/2026	10.07.2026	CONTC-3537/2026	BIKRAM BEHERA	GENERAL		Order Dtd. 2026-07-10	
25/2026	10.07.2026	CONTC-3530/2026	BIKRAM BEHERA	GENERAL		Order Dtd. 2026-07-10	CONTEMPT
27/2026	10.07.2026	WP (C) - 19236/2026	B.K.SWAIN	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-5

29/2026	10.07.2026	ABLAPL-7925/2026	D.SAMAL	GENERAL		Order Dtd. 9999-12-31	BAIL-2
30/2026	10.07.2026	ABLAPL-7127/2026	SUBHANKAR PANDA	GENERAL		Order Dtd. 2026-07-09	
31/2026	10.07.2026	WP (C) - 9222/2010	L.P.SAHOO	GENERAL		Order Dtd. 2011-10-17	
32/2026	10.07.2026	ABLAPL-5363/2026	SRIKANT KUMAR BARIK	GENERAL		Order Dtd. 2026-07-09	
33/2026	10.07.2026	ABLAPL-7512/2026	SRIKANT KUMAR BARIK	GENERAL		Order Dtd. 2026-07-09	
34/2026	10.07.2026	WP (C) - 20580/2026	B.K.SWAIN	GENERAL		Order Dtd. 2026-07-09	
35/2026	10.07.2026	WP (C) - 19180/2026	B.K.SWAIN	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8
37/2026	10.07.2026	CONTC-1688/2026	D.MALLICK	GENERAL		Order Dtd. 5000-01-01	
39/2026	10.07.2026	WP (C) - 2633/2013	P.K.DAS	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH-7
40/2026	10.07.2026	CMP-310/2026	A.SUNDARAY	GENERAL		Order Dtd. 5000-01-01	
41/2026	10.07.2026	WP (C) - 1984/2026	J.P.KAR	GENERAL		Order Dtd. 2026-07-10	
42/2026	10.07.2026	ABLAPL-5855/2026	SRIKANT KUMAR BARIK	GENERAL		Order Dtd. 2026-07-09	
43/2026	10.07.2026	CONTC-3925/2026	J.P.KAR	GENERAL		Order Dtd. 2026-07-10	
44/2026	10.07.2026	BLAPL-2350/2026	B. N. SAHU	GENERAL		Order Dtd. 2026-07-10	
45/2026	10.07.2026	CONTC-3924/2026	J.P.KAR	GENERAL		Order Dtd. 2026-07-10	
47/2026	10.07.2026	CONTC-3617/2026	R.SAMAL	GENERAL		Order Dtd. 2026-07-08	
48/2026	10.07.2026	WP (C) - 17170/2019	R.K.BARIK	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-4
51/2026	10.07.2026	CRLLP-139/2009	K.DAS	GENERAL		Order Dtd. 5000-01-01	BAIL-1

52/2026	10.07.2026	CRLMC-2105/2026	B.DAS	GENERAL		Order Dtd. 2026-07-08	
53/2026	10.07.2026	FAO-434/2013	P.K.PATTANAYAK	GENERAL		Order Dtd. 2015-08-28	MISC. APPEAL SEC.
54/2026	10.07.2026	WP (C) - 20057/2026	S.K.SAHU	GENERAL		Order Dtd. 2026-07-08	
55/2026	10.07.2026	FAO-434/2013	P.K.PATTANAYAK	GENERAL		Order Dtd. 2015-08-28	MISC. APPEAL SEC.
68/2026	10.07.2026	ABLAPL-6643/2026	BIBHUTI RANJAN MOHANTY	GENERAL		Order Dtd. 2026-07-08	
86/2026	10.07.2026	WP (C) - 17769/2024	J LENKA	GENERAL		Order Dtd. 2025-09-10	
87/2026	10.07.2026	BLAPL-11494/2025	D K BISOI	GENERAL		Judgement Dtd. 2026-02-25	
88/2026	10.07.2026	MATA-202/2025	N SAHOO	GENERAL		Order Dtd. 2026-07-01	
90/2026	10.07.2026	ABLAPL-15543/2016	M NANDY	GENERAL		Order Dtd. 2016-12-05	
96/2026	10.07.2026	WA-2699/2024	L.D.PANDA	GENERAL		Order Dtd. 2026-07-06	
97/2026	10.07.2026	CRLMC-2151/2026	P.K.MISHRA	GENERAL		Order Dtd. 2026-07-10	
99/2026	10.07.2026	CRLMC-1655/2026	P.DASH	GENERAL		Order Dtd. 2026-06-24	
00/2026	10.07.2026	WP (C) - 16324/2018	P.K.LENKA	GENERAL		Order Dtd. 2024-01-11	WRIT BRANCH (DIVISIO BENCH-2)
01/2026	10.07.2026	CRLMP-1635/2025	B.NAYAK	GENERAL		Order Dtd. 2026-02-03 Judgement Dtd. 2026-02-03, Petition,Annexure,	
02/2026	10.07.2026	CRLMP-1635/2025	P.NAYAK	GENERAL		Order Dtd. 2026-02-03 Judgement Dtd. 2026-02-03, Petition,Annexure,	
03/2026	10.07.2026	CRLMP-543/2018	B.NAYAK	GENERAL		Order Dtd. 5000-01-01 Judgement Dtd. 5000-01-01, Petition,Annexure,	
04/2026	10.07.2026	CRLMP-543/2018	B.NAYAK	GENERAL		Order Dtd. 2018-11-29 Petition,Annexure,Entire Order,	
05/2026	10.07.2026	CMP-863/2026	N.R.BEHERA	GENERAL		Order Dtd. 2026-06-24	
07/2026	10.07.2026	CONTC-7141/2024	P.NAYAK	GENERAL		Order Dtd. 2026-08-13	
09/2026	10.07.2026	WP (C) - 5278/2026	S.MOHANTY	GENERAL		PetitionAnnexure,	
11/2026	10.07.2026	CMP-532/2025	B.K.DAS	GENERAL		Order Dtd. 2025-05-08	

14/2026	10.07.2026	CRLMP-787/2022	B.NAYAK	GENERAL		Order Dtd. 2023-10-18Petition,Annexure,	WRIT BRANCH-8
15/2026	10.07.2026	CRLMP-787/2022	B.NAYAK	GENERAL		Order Dtd. 2023-10-18Petition,Annexure,	WRIT BRANCH-8
17/2026	10.07.2026	CRLREV-980/2010	K.NATH	GENERAL		Order Dtd. 2015-12-02	
19/2026	10.07.2026	ABLAPL-197/2025	D.SWAIN	GENERAL		Order Dtd. 2025-01-08	BAIL-2
20/2026	10.07.2026	WP (C) - 40736/2021	S.MISHRA	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH (DIVISIO BENCH-1)
22/2026	10.07.2026	CRLMP-829/2026	P.BEHERA	GENERAL		Order Dtd. 2026-07-10	
24/2026	10.07.2026	CRLA-23/2014	R.B.MISHRA	GENERAL		Order Dtd. 2022-10-31	CRIMINAL APPEAL
26/2026	10.07.2026	WP (C) - 40351/2023	B.N.SARANGI	GENERAL		Order Dtd. 2023-12-21	WRIT BRANCH-6
27/2026	10.07.2026	WP (C) - 15467/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-07-10	WRIT BRANCH-5
28/2026	10.07.2026	WP (C) - 20050/2012	P.K.BARIK	GENERAL		Entire Order	WRIT BRANCH-2
29/2026	10.07.2026	WP (C) - 16458/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-07-10	WRIT BRANCH-6
30/2026	10.07.2026	FAO-177/2025	R.K.DEHURY	GENERAL		Order Dtd. 2025-10-29	
31/2026	10.07.2026	CONTC-5997/2023	H.GENA	GENERAL		Order Dtd. 2026-07-10	CONTEMPT
32/2026	10.07.2026	CRLREV-381/2026	P.K.DASH	GENERAL		Order Dtd. 2026-08-10	
35/2026	10.07.2026	WP (C) - 19721/2026	S.K.SAHU	GENERAL		Order Dtd. 2026-07-07	
37/2026	10.07.2026	WP (C) - 16443/2024	A.K.BARIK	GENERAL		Annexure	WRIT BRANCH-6
38/2026	10.07.2026	CRLMP-452/2026	S.K.SAHU	GENERAL		Order Dtd. 2026-05-19	
39/2026	10.07.2026	WP (C) - 14306/2015	M.BEHERA	GENERAL		Order Dtd. 2026-06-23	WRIT BRANCH-2
40/2026	10.07.2026	WP (C) - 20326/2026	P.K.DASH	GENERAL		Order Dtd. 2026-07-10	
41/2026	10.07.2026	ABLAPL-	G.D.MALLICK	GENERAL		Order Dtd. 2026-07-09	

		5972/2026					
42/2026	10.07.2026	CRLMP- 465/2026	S.K.SAHU	GENERAL		Order Dtd. 2026-07-09	

N I C (Software Team)